

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)

**RAJYA SABHA STARRED
QUESTION NO. 130
ANSWERED ON 14.12.2023**

Allocation of funds under Khelo India Scheme

***130. Shri P. Wilson:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of funds allocated to each State under Khelo India Scheme;
- (b) the details of the number of proposals received from each State and number of proposals approved;
- (c) whether the Central Government is aware of disparity in funding as the State of Tamil Nadu has been allocated mere ₹ 33 crore in comparison to States like Gujarat which has received ₹ 608 crore; and
- (d) if so, the steps taken by Government to contain disparity in funding?

ANSWER

MINISTER OF YOUTH AFFAIRS & SPORTS
(SHRI ANURAG SINGH THAKUR)

- (a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Rajya Sabha Starred Question No. 130 for reply on 14.12.2023 regarding Allocation of funds under Khelo India Scheme asked by Shri P. Wilson.

(a): Funds are allocated Scheme-wise, not State-wise under the Khelo India Scheme.

(b) to (d): 'Sports' being a State Subject, the responsibility of Promotion of Sports rests with the State/Union Territory Governments. Central Government supplements efforts of the State/Union Territory Governments for bridging critical gaps in sports infrastructure. Further, receiving of proposals under Khelo India Scheme is an ongoing process. The proposals received from the State/UT Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the Scheme. Details of sports infrastructure projects sanctioned under the Khelo India Scheme in the country are available in public domain on the dashboard at <https://mdsd.kheloindia.gov.in>.
